

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 16th December, 2014
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Appeal No. 78/2014.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. Union of India & Ors.	Mr. A.R. Takkar with Mr. Ankur Sharma Sugandha Nayak and Mr. Soumil Garg, Advs. For the Appellant. Ms. Panchajanya Batra Singh, Adv. (MoEF) for R-1. Mr. Vishwendra Varma, adv. For R-2. Mr. B.V.Niren & Mr. V.V.Vardhan Advs. For R-3. Mr. Shubham Bhalla, Adv. For R-4. Mr. Raj Panjwani, Sr. Adv. & Ajay Bhargava Adv. For R-5.	
2.	Original Application No.181/2014.	Virendra Kumar Vs. Superintending Engineer, H.P. State Electricity Board Ltd., Saproon Solan & Ors.	Mr. Virendra Kumar Applicant in Person. Mr. Suryanarayan Singh & Mr. Mukul Singh, Advs. For R-1 to 6. Ms. Shilpa Dutta and Mr. Ashok Mathur, Advs. For R-7 & 8.	
3.	Original Application No.183/2014 & M.A.No.865/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Ms. Alpana Poddar, Adv, For R-2. Mr. B.V. Niren, Adv. For R-3. Ms. Akanksha, Adv. For R-4. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Ms. Shaeya Bhatnagar, Adv. For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, Adv. For R-20 Mr. Tayenjam Momo Singh, Adv.	

			<p>For R-21. Mr. A.K. Panda, Adv. For R-24. Mr. Ashish Verma, Adv. For R-26. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB.</p>	
FOR HEARING				
4.	<p>Original Application No.453/2013 & M.A. No.1114/2013 & M.A.No.1115/2013.</p>	<p>Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.</p>	<p>Mr. Rahul Choudhary, Ms. Pallavi Talwan, Advs. for the Applicant. Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren Adv. For R-2 & 5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4.</p>	

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